

DIVISION BENCH  
COURT - I

O-227

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/209(KB)2023  
IA(COMPANIES.ACT)/19(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	CHANDEL CONSTRUCTION PRIVATE LIMITED VS REGISTRAR OF COMPANIES PATNA
UNDER SECTION	SEC 252 (3)

**Appearance VC and Physical (Hybrid) Mode**

Mr. Rahul Parasrampur, Adv. ] For the Applicant

**ORDER**

1. Ld. Counsel for the applicant present.
2. IA(COMPANIES.ACT)/19(KB)2024
  - a. Ld. Counsel appearing for the applicant seeks two weeks' time to file a supplementary-affidavit explaining therein the reasons for delay. Time is allowed.
3. Post this matter on **24.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**